

## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2011-12/534 DBOD.DIR.No.100/04.02.001/2011-12

May 4, 2012

All Scheduled Commercial Banks (Excluding RRBs)

Dear Sir / Madam,

### **Deregulation of Interest Rates on Export Credit in Foreign Currency**

Please refer to our <u>circulars DBOD.DIR.No.52/04.02.001/2011-12 dated November 15, 2011</u> and <u>DBOD.DIR.No.91/04.02.001/2011-12 dated March 30, 2012</u> relating to interest rates on export credit in foreign currency.

- 2. With a view to increasing the availability of funds to exporters, it has been decided to allow banks to determine their interest rates on export credit in foreign currency with effect from May 5, 2012.
- 3. A directive DBOD.DIR.No.99/04.02.001/2011-12 dated May 4, 2012, issued in this regard is enclosed.

Yours faithfully

(Rajesh Verma) Chief General Manager

बैकिंग परिचालन और विकास विभाग, केंद्रीय कार्यालय, 13 माला, शहीद भगतसिंह मार्ग, मुम्बई 400001



# भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA\_\_\_\_

www.rbi.org.in

DBOD.DIR.BC.No.99 /04.02.001/2011-12

May 4, 2012

### **Deregulation of Interest Rates on Export Credit in Foreign Currency**

In exercise of the powers conferred by Sections 21 and 35A of the Banking Regulation Act, 1949, the Reserve Bank of India being satisfied that it is necessary and expedient in the public interest so to do, hereby directs that it has been decided to allow banks to determine their interest rates on export credit in foreign currency with effect from May 5, 2012.

### (B. Mahapatra)

**Executive Director** 

Related Press Release/Notification	
May 4, 2012	RBI takes measures to ease foreign currency flows
May 4, 2012	Interest Rates on FCNR(B) Deposits

बैकिंग परिचालन और विकास विभाग, केंद्रीय कार्यालय, 13 माला, शहीद भगतसिंह मार्ग, मुम्बई 400001